

Indian Forest Service (Fixation Of Cadre Strength) Eleventh Amendment Regulations, 2009

[18 December 2009]

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G.S.R.911(E).--In exercise of the powers conferred by sub-section (1) of Section 3 of the All India Services Act, 1951 (61 of 1951), read with sub-rule 2 of rule 4 of the Indian Forest Service (Cadre) Rules, 1966 the Central Government in consultation with the Government of Tamil Nadu hereby makes the following regulations further to amend the Indian Forest Service (Fixation of Cadre Strength) Regulations,, 1966 namely:-

1. Section 1 :-

(i) These Regulations shall be called the Indian Forest Service (Fixation of Cadre Strength) Eleventh Amendment Regulations, 2009.

(ii) They shall come into force on the date of their publication in the Official Gazette.

2. Section 2 :-

In the Schedule to the Indian Forest Service ((Fixation of Cadre Strength) Regulations, 1966, for the heading "Tamil Nadu" and the entries occurring there under, the following shall be substituted, namely:-

TAMIL NADU

	90	
Senior Duty Posts under		

the State Government		
	Principal Chief Conservator of Forests (Head of Forest Force), Chennai	1
	Principal Chief Conservator of Forests, Chief Wild Life Warden	1
	Additional Principal Chief Conservator of Forests (Administration)	1
	Additional Principal Chief Conservator of Forests (Afforestation)	1
	Additional Principal Chief Conservator of Forests & Director, TNFA, Coimbatore	1
	Additional Principal Chief Conservator of Forests (Forest Conservation Act)	1
	Additional Principal Chief Conservator of Forests (Personnel & Vigilance)	1
	Additional Principal Chief Conservator of Forests (Planning & Budgeting)	1
	Additional Principal Chief Conservator of Forests (Research)	1
	Additional Principal Chief Conservator of Forests (Social Forestry & Extension)	1
	Additional Principal Chief Conservator of Forests (Wildlife)	1
	Additional Principal Chief Conservator of Forests (Working Plan)	1
	Chief Conservator of Forests (Biodiversity Conservation)	1
	Chief Conservator of Forests (CDM)	1
	Chief Conservator of Forests & Director, AAZP	1
	Chief Conservator of Forests & Field Director, Annamalai Tiger Reserve	1
	Chief Conservator of Forests & Field Director, Kalakad Mundanthurai Tiger Reserve	1
	Chief Conservator of Forests & Field Director, Mudumalai Tiger Reserve	1
	Chief Conservator of Forests (Forest Consolidation)	1
	Chief Conservator of Forests (Forest Utilization)	1
	Chief Conservator of Forests (Forestry Extension)	1
	Chief Conservator of Forests (GIS)	1
	Chief Conservator of Forests (Headquarters)	1
	Chief Conservator of Forests (HRD)	1
	Chief Conservator of Forests (Planning & Development)	1
	Chief Conservator of Forests & Principal, TNFTC Vaigai Dam	1
	Chief Conservator of Forests (Project Formulation)	1
	Chief Conservator of Forests (Protection)	1
	Chief Conservator of Forests (Publicity)	1

	Chief Conservator of Forests (Research)	1
	Chief Conservator of Forests (Wildlife)	1
	Chief Conservator of Forests, Working Plan, Coimbatore	1
	Chief Conservator of Forests, Working Plan, Salem	1
	Chief Conservator of Forests, Working Plan, Trichy	1
	Chief Conservator of Forests, Working Plan, Vellore	1
	Conservator of Forests & Additional Director, AAZP	1
	Conservator of Forests, Genetics, Coimbatore	1
	Conservator of Forests, Planning & Development	1
	Wildlife Warden, Chennai	1
	Wildlife Warden, Nagai	1
	Wildlife Warden, Ramanathapuram	1
(1)	Total Senior Duty Posts	90
(2)	Central Deputation Reserve not exceeding 20 % of Item 1 above	18
(3)	State Deputation Reserve not exceeding 25 % of Item 1 above	22
(4)	Training Reserve not exceeding 3.5 % of Item 1 above	3
(5)	Leave Reserve and Junior Post Reserve not exceeding 16.5 % of Item 1 above	14
(6)	Posts to be filled by Promotion under Rule 9 of the Indian Forest Service (Recruitment) Rules, 1966 not exceeding 33.3% of items 1, 2, 3 & 4 above	44
(7)	Posts to be filled up by Direct Recruitment (Items 1+2+3+4+5 - 6 above)	103
	Total Authorized Strength (Items 6 + 7 above)	147

[F. No. 16016/04/2009-AIS-II(A)]

HARISH C. RAI,
Desk Officer

Note-1:-Prior to the issue of this Notification, the total authorized strength of the IFS Cadre of Tamil Nadu was 148.

Note 2.--The Principal Regulations were notified vide notification No.6/1/66-AIS(IV), dated 30.10.1966 as GSR No. 1672 in the Extraordinary Gazette of India dated 31.10.1966 and Indian Forest Service (Fixation of Cadre Strength) Regulations, 1966 have been amended, vide GSR Nos. given below:

S. No.	GSR No.	Date of Publication	S. No.	GSR No.	Date of Publication
1	1673	30.10.66	16	47(E)	20.01.72
2	17	07.01.67	17	48(E)	20.01.72
3	653	06.05.67	18.	478(E)	04.12.72
4	654	06.05.67	19.	192(E)	02.04.73
5	689	13.05.67	20.	321(E)	27.06.73
6	1083	08.06.68	21.	391(E)	10.08.73
7	1887	09.08.69	22.	142	24.01.71

8	80	17.01.70	23.	28(E)	08.05.71
9	485	21.03.70	24.	273(E)	11.01.72
10	545	04.04.70	25.	300(E)	20.01.72
11	1802	24.10.70	26.	812	29.04.72
12	135	24.01.75	27.	2227	16.08.75
13	136	24.01.71	28.	71	17.01.76
14	665	08.05.71	29.	407(E)	16.06.76
15	45(E)	20.01.72	30.	1064	24.07.76

31.	444 (E)	06.07.76	81.	352E	10.3.89
32.	750(E)	03.08.76	82.	553E	16.5.89
33.	93(E)	26.02.77	83.	455	01.07.89
34.	631 (E)	05.10.77	84.	832	11.11.89
35.	13(E)	06.01.78	85.	916	16.12.89
36.	360(E)	13.07.78	86.	933	30.12.89
37.	436(E)	29.08.78	87.	590	22.09.90
38.	486(E)	25.08.80	88.	603	29.09.90
39.	562(E)	30.09.80	89.	728	08.12.90
40.	626E	03.11.80	90.	730	08.12.90
41.	631E	04.11.80	91.	125(E)	05.03.91
42.	21E	17.01.81	92.	246	13.04.91
43.	31E	23.01.81	93.	473	24.08.91
44.	84(E)	27.02.81	94.	527	14.09.91
45.	456(E)	09.05.81	95.	565	05.10.91
46.	360(E)	23.05.81	96.	584	19.10.91
47.	276(E)	02.06.81	97.	538(E)	06.08.93
48.	386(E)	09.06.81	98.	685(E)	04.11.93
49.	602(E)	16.11.81	99.	687(E)	04.11.93
50.	604(E)	17.11.81	100.	514	22.10.94
51.	653(E)	10.12.81	101.	513	22.10.94
52.	657(E)	11.12.81	102.	321E	31.03.95
53.	294(E)	01.04.82	103.	213	29.04.95
54.	354(E)	26.04.82	104.	278	10.06.95
55.	356(E)	27.04.82	105.	264	06.06.95
56.	778(E)	31.05.82	106.	339	22.07.95
57.	530(E)	20.08.82	107.	375	12.08.95
58.	24E	12.01.83	108.	480	18.11.95
59.	126(E)	28.02.85	109.	479	18.11.95
60.	308(E)	26.03.85	110	503	02.12.95
61.	327E	29.03.85	111	537	09.12.95.
62.	489E	12.06.85	112	75E	05.02.96

63.	266	12.04.86	113	77E	05.02.96
64.	654	30.08.86	114	231	08.06.96
65.	763.	20.09.86	115	233	08.06.96
66.	798.	27.09.86	116	589E	26.12.96
67.	796	27.09.86	117	587E	26.12.96
68.	835	04.10.86	118	585E	26.12.96
69.	837	04.10.86	119	17E	17.01.97
70.	880	18.10.86	120	413	20.12.97
71.	164	14.03.87	121	741E	31.12.97
72.	407	30.05.87	122	40	29.01.98
73.	619	15.03.87	123	617E	14.01.98
74.	802	31.10.87	124	372	10.12.99
75.	826	07.11.87	125	374	10.12.99
76.	835	14.10.87	126	824E	21.10.2000
77.	836	14.11.87	127	827E	21.10.2000
78.	432E	06.04.88	128	830E	21.10.2000
79.	546E	04.05.88	129	141	27.04.2002
80.	834E	03.08.88	130	143	27.04.2002